

of India, and it is still under the consideration of the Reserve Bank. Though it has not evolved any specific scheme to improve the working system in banks, several suggestions are made in the report aimed at improving the operational efficiency and profitability in banks. Broadly these relate to (1) Improvement in system and procedures, (2) Rationalisation of service charges including a charge for current accounts, (3) Reorganisation of system of audit, (4) Revision of Tax Laws and Procedure mainly to enable banks to strengthen their capital base, (5) Payment of interest on cash reserves consistent with the cost of funds, (6) Coordination in performance budgeting, credit budgeting and business plans, (7) Building up of banking management information system, and (8) Review of Bipartite settlements and necessary changes through legislation or otherwise.

Forcelanding by Indian Aeroplanes

2489. SHRI K. LAKKAPPA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether forced landing by Bahuguna Copter occurred on 1st November, 1977 if so, the reasons for the same; and

(b) whether in October and November large scale forcelanding by Indian aeroplanes carrying important Ministers of Central Government and party leaders took place, if so, causes there of in each case?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) Yes, Sir. Alouette Helicopter VT-EFI belonging to Government of Uttar Pradesh with Shri H. N. Bahuguna, Minister of Petroleum, on board from Rishikesha to Delhi made a forced landing at village Barsia 17 miles west of Meerut on 1st November 1977 due to mechanical trouble.

(b) During the months of October and November, 1977 including the above incident four Indian Registered aircraft with VIPs on board were involved in precautionary/forced landings. Preliminary investigations revealed that these were due to mechanical troubles.

Foreign Trade Policy

2490. SHRI K. LAKKAPPA:
DR. HENRY AUSTIN:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether Government have drastically changed the foreign trade policy;

(b) if so, to what extent this change has helped in growing the foreign trade;

(c) the main features of the new policy; and

(d) whether this policy has helped the Indian Government; if so, to what extent?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI ARIF BEG):

(a) No, Sir. However, Government has appointed a Committee under the Chairmanship of Dr. P. C. Alexander, Commerce Secretary to review import and export policies and procedures and suggest suitable changes therein.

(b) to (d). Do not arise.

साथ तेल के आयातकों द्वारा आयात लाइसेंसों का दुरुपयोग

2491. श्री मोहन प्रकाश त्यागी . क्या वाणिज्य तथा नागरिक पूति और सहकारिता मंत्री यह पानने की कृपा करेंगे कि :